

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:502
ANSWERED ON:28.08.2001
NUTRITIOUS FOOD FOR WOMEN AND CHILDREN
SURESH RAMRAO JADHAV (PATIL)

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government have recently formulated a new scheme to provide nutritious food to pregnant women and children under the Integrated Child Development Programme;
- (b) if so, the details thereof;
- (c) the funds allocated by the Government under this Programme during 2001-2002, State-wise; and
- (d) the extent to which this Programme is likely to be helpful in the development of children and providing care to pregnant women?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEVELOPMENT (DR. MURLI MANOHAR JOSHI)

(a),(b),(c)&(d) A Statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PART (a),(b),(c)&(d) OF LOK SABHA STARRED QUESTION NO. 502 FOR 28.8.2001 REGARDING NUTRITIOUS FOOD FOR WOMEN AND CHILDREN BY SHRI SURESH RAMRAO JADHAV.

(a)&(b) The Centrally sponsored Integrated Child Development Services (ICDS) Schemes being implemented through 4,407 projects benefiting children under 6 years of age, expectant and nursing mothers and adolescent girls in selected blocks. To strengthen the supplementary nutrition component of the scheme, the Pradhan Mantri Gramodaya Yojana (Nutrition Component) was introduced last year with the objective of primarily focusing nationally on under 3 year children and pregnant and lactating women in certain areas. Additional Central Assistance (ACA) is provided to the State Governments and UT Administrations for augmenting the supplementary nutrition programme component of the scheme. A National Nutrition Mission was recently announced by the Government to enhance the nutritional status of lactating and pregnant women, adolescent girls and children in the country.

(c) The funds tentatively allocated under the Pradhan Mantri Gramodaya Yojana (Nutrition Component) during the year 2001-2002 to the State Governments and UT Administrations is annexed.

(d) It is expected that this programme will improve the nutritional status of the beneficiaries.

ANNEXURE REFERRED TO IN THE STATEMENT OF THE REPLY TO THE LOK SABHA STARRED QUESTION NUMBER FOR 28.8.2001

TENTATIVE ALLOCATION OF ADDITIONAL CENTRAL ASSISTANCE FOR NUTRITION COMPONENT UNDER PMGYF FOR YEAR 2001-02

S1. No.	STATES/UTs.	AMOUNT RS.	IN LAKHS
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1	ANDHRA PRADESH	2386.65	
2	BIHAR	3686.85	
3	CHATTISGARH	527.55	
4	GOA	13.05	
5	GUJARAT	1088.40	
6	HARYANA	281.85	
7	JHARKHAND	1138.80	

8 KARNATAKA	1262.25
9 KERALA	1160.55
10 M.P.	1383.75
11 MAHARASHTRA	1665.45
12 ORISSA	1655.70
13 PUNJAB	678.75
14 RAJASTHAN	1619.55
15 TAMIL NADU	1760.40
16 UTTAR PRADESH.	5650.65
17 UTTRANCHAL	211.05
18 WEST BENGAL	2819.40
19 ARUNACHAL PRADESH	1145.25
20 ASSAM	3016.80
21 HIMACHAL PRADESH	1186.20
22 JAMMU & KASHMIR	2882.55
23 MANIPUR	815.85
24 MEGHALAYA	681.90
25 MIZORAM	678.90
26 NAGALAND	691.05
27 SIKKIM	472.20
28 TRIPURA	853.95
29 NCT OF DELHI	185.70
30 PONDICHERRY	80.10
31 A & N ISLAND	172.50
32 CHANDIGARH	76.65
33 D & N HAVELI	22.20
34 DAMAN & DIU	17.85
35 LAKSHADWEEP	29.70

TOTAL 42000.00